

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 174 of 2013**

**Dated : 20<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar**

**ORDER**

Learned counsel for the appellant submits that he be permitted to file written submissions today in the Registry. He is permitted to do so after serving copy thereof on the other sides.

Post the matter for further hearing on **1<sup>st</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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